NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 23(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Ganga Devi Agarwal V/s. M/s. K.K. Electrotrade Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

Y. DIVAMSHUMITTAL (GS)

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ORDER

Learned counsel for the petitioner is present. Mr. Anshul Shah has appeared on behalf of the learned counsel representing the respondent. He has stated that the arguing counsel is indisposed today, and therefore, an opportunity may be given to him to advance the arguments in the matter. Opportunity as prayed is granted.

List on 22.11.2016 for arguments.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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